NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: CP/678/(IB)/2017

NAME OF THE PETITIONER(S)

: ARIHANT INVESTMENT

NAME OF THE RESPONDENT(S)

: VEREMAX TECHNOLOGIE SERVICES LTD

UNDER SECTION

: 7 RULE 4

S.No.	Name (in Capital)	Represented by	Signature
(,	SHOSHAN M PADMANABHAN	Respondent	P3/8/m
2	M. SUNDL KUMAR (APPLECANT COUNSEL)	APPLICANT	H. Ale

ORDER

Counsels representing both the parties are present. Counsel for respondent prayed for time to file counter. Time is enlarged at request. Put up on 19.12.2017.

S Vijayaraghavan Member (Technical) K Anantha Padmanabha Swamy Member (Judicial)

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